

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/24(KB)2021
IVN.P (IBC)/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS VINOD KUMAR MITTAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. S. Makkar, Adv.] for RP
Mr. Partha Kamal Sen, Resolution Professional

Mr. S.K. Ray, Adv.] for SBI
Ms. Z. Khan, Adv.

Mr. Rahul Auddy adv.] For UCO Bank

ORDER

1. Learned Counsel for the parties present.
2. **IVN.P (IBC)/12(KB)2024:**
 - a. Let a copy of this application be furnished to the Resolution Professional, if not already served. Reply Affidavit, if any, be filed within a period of two weeks upon receipt of this application.
 - b. List this matter for consideration **on 07.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**